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O.A.No. 482 of 1996

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Free copy of
the common
judgment given
to the applicant
counsel.

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O.A.Nos.154 to 170 of 1996, O.A.Nos.482 and 483
of 1996, O.A.No.773 of 1996, and O.A.Nos.17 and 404
of 1997.

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Order dated 28.9.2001

Order is pronounced in open Court.

As per observations contained in the Order, dated
28.9.2001, in separate sheets attached to the
record of O.A.No.154 of 1996, the Original Applications
are rejected. No costs.

Comm. M. M.
VICE-CHAIRMAN
28.9.2001
MEMBER (JUDL.)